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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8848/2022, CM APPL. 41837/2022, CM APPL. 12432/2023,  
CM APPL.12464/2023, CM APPL.3709/2024, CM APPL.7762/2024,  
CM APPL.13035/2024

LR BUILDERS PVT LTD.

.....Petitioner

Through: Mr. P. Chaitanyashil, Advocate  
through VC

versus

NORTH DELHI MUNICIPAL CORPORATION & ORS.

.....Respondents

Through: Mr. Sanjay Katyal, SC with Ms.  
Chand Chopra and Mr. Piyush Jain,  
Advocates for DDA.

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W.P.(C) 5691/2024, CM APPL. 49608/2024, CM APPL. 56257/2024,  
CM APPL.68944/2024, CM APPL.59791/2024

M/S. PP JEWELLERS PVT. LTD. & ANR.

.....Petitioners

Through: Mr. P. Chaitanyashil, Advocate  
through VC

versus

NORTH DELHI MUNICIPAL CORPORATION & ORS.

.....Respondents

Through: Mr. Sanjay Katyal, SC with Ms.  
Chand Chopra and Mr. Piyush Jain,  
Advocates for DDA.

**CORAM:**

**HON'BLE MR. JUSTICE SAURABH BANERJEE**

**ORDER**

**21.02.2025**

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1. Learned counsel for the parties submit that the issues involved in the present matters are such that an inspection is to be carried out by Delhi Development Authority on 25.02.2025.
2. Accordingly, in the interest of justice, renotify on 17.03.2025 before the Roster Bench.
3. Interim order(s), if any, to continue till the next date of hearing.

**SAURABH BANERJEE, J**

**FEBRUARY 21, 2025/So**